

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 30**

**TCP 27/2015**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 12.04.2024**

NAME OF THE PARTIES:      **AVNINDRA      KUMAR      TRIPATHI      V/s**  
**CHINAR                      SHIPPING                      &**  
**INFRASTRUCTURE (INDIA) PVT. LTD.**

Section 397-398 of the Companies Act, 2013

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**ORDER**

1. Mr. M. S. Bhardwaj, Advocate appeared for the Petitioner.
2. Ms. Mansi Kaku, Advocate appeared for the Respondent no. 2 to 5.
3. Registry is directed to accept hard copy of the re-constructed documents.
4. Learned Counsel for the both sides shall place on record 2 sets after reconstruction of record.
5. List this matter on **16.05.2024** for final hearing at 2:30 pm.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna